

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.60/9/AMR/2021		9 of IBC	Uniqcore Constructions India Pvt. Ltd. Vs BGR Energy Systems Limited

ORDER

Ms.Divya Dharshanee, Counsel for the OC present. Ms.Kruthi K, Counsel for the CD present.

The counsel for the OC submits that as undertook on the last date of adjournment, the two cheques for Rs.19,99,552/- & Rs.9,99,952/- were issued by the CD. The counsel for the CD submits that out of the remaining amount of Rs.1.32 Crores, Rs.30 Lakhs would be paid by the end of February, 2023 and the rest of the amount would be cleared by the end of April, 2023. Recording the said submission, list the matter on 06.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN